NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 29(ND)08 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: Sh. Vinod Gupta V/s. M/s. Vivek Tower Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. REPRESENTATION NAME DESIGNATION Vasudha Sen Advocate For Respondents 2. Yogest Jaign, Advacate For Retitione 3. Amit Sud, Adv. 4. AGhijæt Negi, Adv. 5. Alisha Chapra, Att. 5. Adv.)

ORDER

A request for adjournment is being made by the Ld. Counsel for the respondent and the same is not opposed by the ld. Counsel for the petitioner.

2. Re-notify these CAs 196/2012, 470/2010 & 64/2011 on 24.10.2016.

(Ina Malhotra) Member Judicial

11.00